MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING OCTOBER, 2024 (data as on 05.11.2024)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	11	26	251
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	162	135	2,131
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	34	193
BONDED LABOUR (Inc. Code 601)	26	2	13
CHILDREN (Inc. Code 100-117)	41	41	137
WOMEN (Inc. Code 1300-1316)	365	482	201
SC/ST/OBC (Inc. Code 1900-1909)	52	72	57
OTHERS	4,809	6,765	2,663
TOTAL	5,473	7,557	5,646

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of October, 2024

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	4	2	185
HRD	0	0	2

Cases where NHRC recommended Monetary relief during the month of October, 2024

Nature of incident		Amount
		recommended
		(in Rs.)
CHILD LABOUR	1	5,00,000
CHILD RAPE	1	2,50,000
CUSTODIAL DEATH (Judicial)	20	96,00,000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	2	10,00,000
MURDER BY ANTI SOCIAL ELEMENTS	1	5,00,000
ABUSE OF POWER	3	1,25,000
CUSTODIAL DEATH (Police)	5	25,00,000
FAILURE IN TAKING LAWFUL ACTION	1	50,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	4	20,00,000
NON-PAYMENT OF PENSION/COMPENSATION	2	75,000
MISCELLENOUS	1	10,000
DEATH DUE TO ELECTROCUTION	1	5,00,000
DEATH IN FIRING	1	5,00,000
EDUCATIONAL INSTITUTIONS/ TECHNICAL INSTITUTIONS (GOVT./PVT.)	1	1,00,000
DENIAL OF DEGREE/CHARACTER CERTIFICATE/MARKS SHEET/MIGRATION	1	Γ0.000
CERTIFICATE	1	50,000
HARASSMENT OF STUDENTS AND PARENTS	2	3,10,000
RAGGING	1	7,00,000
TOTAL	48	1,87,70,000